

It may not be out of place if I may mention here, that the company is asking their workmen to rebel against the Government for their new industrial policy and a signature campaign is afoot. They have succeeded in collecting signatures from their Madras factory and it will not be long before the workmen of this factory may also fall in line.

Immediate action to counter the company's move is the need of the hour.

(ii) REPORTED INTERFERENCE OF INTELLIGENCE BUREAU DURING CPI(M)'S CONGRESS AT JULLUNDUR

SHRI JYOTIRMOY BOSU (Diamond Harbour): I note the contents of a press publication covering the statement of Shri Charan Singh, the Home Minister on the issue of interference of the Intelligence Bureau during our Party Congress in Jullundur. The actual facts of the case are as follows:

On 8th April night a man was caught red-handed stealing an ordinary file containing party papers where there were no secret or private papers. This man revealed that he worked for the I.B. and his name was Gautam Das. He admitted that he is a sub-inspector of Intelligence Bureau and his identity card No. is S. No. 12/23.

On 5th April two motor cycle riders armed with revolvers deliberately gave a mild knock to one of our party delegates from Bihar Shri Ramanand Singh. Shri Ramanand Singh fell down and the motor cycle rider snatched his file containing party papers and disappeared. Amongst the two motor cycle riders, one of them was A. K. Dutta posted in Delhi holding the rank of Inspector in I.B. The Deputy Director of I. B. posted at Chandigarh gave him

a dinner because he was able to snatch the file from our party congress.

The Home Minister has been wrongly informed by his subordinates. That will be revealed from the facts mentioned above. The Research and Analysis wing did it frequently; it is a thing that was started by Mrs. Gandhi. Why is it that the present government is taking recourse to the same method? We are surprised that this is being allowed to continue even after Janata government has come to power. They had promised to restore democratic rights and civil liberties. Our party was not functioning underground and we were not doing anything prohibited. In spite of this this sort of ugly and unwarranted operations are being conducted by the I.B. The Home Minister may please clarify on the floor of the House. We have authentic proof to establish what we have stated here, which we are not revealing just now.

(iii) INACCURATE NEWS REPORTS RE RAPE COMMITTED ON 65 WOMEN IN BIHAR.

श्री हुकमबेब नारायण दाबब (मधुबनी):
उपाध्यक्ष महोदय, 14-4-78 को "नवभारत टाइम्स" में प्रकाशित समाचार "भारत का परिणति—65 औरतों के साथ बलात्कार" सरासर असत्य और भ्रामक है। निम्नलिखित स्वार्थी समाचार पत्रों और सम्वाददाताओं द्वारा गलत प्रचार के द्वारा बिहार में जातीय बंदा करवाने का प्रयास निरन्तर किया जा रहा है। संघर्ष में दोनों पक्ष में पिछड़ा वर्ग और ऊंची जाति के लोग हैं। दो सामन्तों के बीच पुराना संघर्ष चलता आ रहा है, जिस में पूर्व में भी कई बार इस तरह की घटना घट चुकी है। समाचार पत्र अपनी स्वतन्त्रता का गलत ढंग से दुरुपयोग कर रहे हैं। इस तरह के गलत समाचार से सारे देश में बंदा फैल सकता है, जिसमें कुछ स्वार्थी सत्य बने हुए हैं। भारत का समर्थन